

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 202
CP No. 96(ND)/2017
TA No. 42/2018
Under Section 241-242 of
Companies Act, 2013

In the matter of:

M/s Dinesh Kumar Jalan

...Petitioner

Versus

M/s Prestige City Developers Pvt. Ltd. & Ors.

... Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MS. MADHU SINHA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Amol Vyas, Adv.
For the Respondent : Sandeep Taneja, Adv.
Pooja Nuwal, Adv.

ORDER

Heard Mr. Amol Vyas, Adv. appearing on behalf of the Petitioner and Mr. Sandeep Taneja, Adv. appearing on behalf of the Respondent. List the matter on 14.06.2023.

Sd-

(Madhu Sinha)
Technical Member

Sd-

(Deep Chandra Joshi)
Judicial Member

May 19, 2023

VG